

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 06.02.2019 (WEDNESDAY)

Court – II
10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 285 of 2019 in Comp. App. (AT) No. 293 of 2017	Surjeet Singh Vs. Prowess International Pvt. Ltd. & Ors.	Abhay K. Das ShabnamShalini	SuhitaMukhop adhyay AkhileshShriv astava

For Hearing (Part Heard)

2.	Comp. App. (AT) No. 256 of 2017	R. Prasanth Vs. UBC Engineers Pvt. Ltd. & Ors.	Sandhya Nambidi	Shruti Iyer
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For Hearing

3.	Comp. App. (AT) 247 of 2018	Akula Nagalaxmi Vs. Crompton Greaves Ltd.	Narender Singh Yadav	Tine Abraham(R-1)
4.	Comp. App. (AT) No. 338 of 2018	Bhagyodayam Company & Ors. Vs. Alexander Correya& Ors.	B. Ragunath	A. Ajith Kumar (R1-R3)
5.	Comp. App. (AT) No. 349 of 2018 alongwith I.A. 1681 of 2018	Kathirkutty Augusthy & Ors. Vs. Alexander Correya & Ors.	Anandh K.	N.J. Mathew(R4-9) Achyuth Ajith Kumar (R1-3)

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By Order
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